

ITEM NO.15 Court No.1 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1122/2020

ARNAB RANJAN GOSWAMI

Petitioner(s)

VERSUS

THE MAHARASHTRA STATE LEGISLATIVE ASSEMBLY & ORS. Respondent(s)

(LD. ATTORNEY GENERAL FOR INDIA

MR. ARVIND DATAR, LD. SENIOR ADVOCATE (AMICUS CURIAE)

(WITH IA No. 114818/2020 - APPLICATION FOR PERMISSION and IA No. 111329/2020 - APPLICATION FOR PERMISSION and IA No. 107480/2020 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 98977/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 114819/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 111330/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 107481/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 105533/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 98975/2020 - EXEMPTION FROM FILING O.T. and IA No. 98974/2020 - STAY APPLICATION)

Date : 24-11-2020 These matters were called on for hearing today.
CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

Counsel for the parties

Mr. Arvind Datar, Sr. Adv. (A.C.)

Mr. Harish Salve, Sr. Advocate

Dr. Milind Sathe, Sr. Adv.

Mr. Siddharth Bhatnagar, Sr. Adv

Ms. Malvika Trivedi, Adv.

Mr. Saket Shukla, Adv.

Mr. Vasanth Rajasekaran, Adv.

Mr. Mrinal Ojha, Adv.

Mr. Debarshi Dutta, Adv.

Mr. Rajat Pradhan, Adv.

Ms. Madhavi Doshi, Adv.

Mr. Siddhant Kumar, Adv.

Ms. Chetna N. Rai, Adv.

Ms. Sheena Iype, Adv.

Mr. Nirnimesh Dube, AOR

Mr. K. K. Venugopal, Ld. AG
Mr. Tushar Mehta, Ld. SG
Mr. Kanu Agrawal, Adv
Mr. Saurabh Mishra, Adv
Mr. B.V. Balram Das, AOR

Mr. Dushyant Dave, Sr. Adv.
Mr. Sudhanshu S. Choudhari, AOR
Mr. Yogesh S. Kolte, Adv.
Mr. Mahesh P. Shinde, Adv.
Ms. Neha Sangwan, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Rahul Chitnis Adv.
Mr. Sachin Patil Adv.
Mr. Amit Bhandari, Adv.
Mr. Geo Joseph Adv.
Mr. Sachin Patil, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of this Court's order dated 06.11.2020, Mr. Vilas Athawale, Assistant Secretary, Maharashtra Vidhan Mandal Sachivalaya, is present before this Court by video-conferencing today.

As prayed for by Mr. Dushyant Dave, learned senior counsel appearing on behalf of Respondent No.2, the personal appearance of Mr. Vilas Athawale, Assistant Secretary, Maharashtra Vidhan Mandal Sachivalaya, before this Court is exempted until further orders.

List the matter after two weeks.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR